

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-04-2024

Date : 04.04.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	30411 /2024	04.04.2 024	BLAPL- 2687/2 024	SC DAS	C.O.		Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 1)
2	30412 /2024	04.04.2 024	BLAPL- 2749/2 024	S BARIK	C.O.		Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 3)
3	30413 /2024	04.04.2 024	BLAPL- 2712/2 024	S BISWAL	C.O.		Order Dtd. 2024-04-02		(S ea t No - 3)
4	30414 /2024	04.04.2 024	BLAPL- 2769/2 024	SP SAMANTA	C.O.		Order Dtd. 2024-04-02		(S ea t No - 3)
5	30417 /2024	04.04.2 024	CONTC- 2145/2 024	RK BARIK	C.O.		Order Dtd. 2024-04-03		(S ea t No - 3)
6	30418 /2024	04.04.2 024	CONTC- 2144/2 024	RK BARIK	C.O.		Order Dtd. 2024-04-03	CONTE MPT	(S ea t No - -

									2)
7	30419 /2024	04.04.2 024	CONTC- 2068/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(S ea t No - 2)
8	30420 /2024	04.04.2 024	CONTC- 2069/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	CONTE MPT	(S ea t No - 8)
9	30421 /2024	04.04.2 024	CRLMC- 5499/2 023	Y.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 7)
1 0	30422 /2024	04.04.2 024	CONTC- 2070/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(S ea t No - 7)
1 1	30423 /2024	04.04.2 024	CRLMC- 659/20 24	R.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	CRIMI NAL MISC	(S ea t No - 1)
1 2	30424 /2024	04.04.2 024	CONTC- 2071/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(S ea t No - 1)
1 3	30425 /2024	04.04.2 024	CONTC- 2072/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	CONTE MPT	(S ea t No - 8)
1 4	30426 /2024	04.04.2 024	WP (C) - 6644/2 024	R.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANC H-8	(S ea t No - 40)
1 5	30427 /2024	04.04.2 024	CONTC- 2074/2 024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(S ea t

									No - 40)
16	30428/2024	04.04.2024	CRLMC-714/2024	B.SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 3)
17	30429/2024	04.04.2024	CONTC-2075/2024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(Seat No - 3)
18	30430/2024	04.04.2024	CONTC-2075/2024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(Seat No - 3)
19	30431/2024	04.04.2024	CONTC-2086/2024	R SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(Seat No - 3)
20	30432/2024	04.04.2024	SA-67/1993	RK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	SECOND APPEAL	(Seat No - 7)
21	30433/2024	04.04.2024	CRLMC-653/2024	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 1)
22	30435/2024	04.04.2024	CRLMC-1496/2023	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 5)
23	30436/2024	04.04.2024	WP (C) - 7186/2024	RC ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No - 23)

24	30437/2024	04.04.2024	WP (C) - 5498/2024	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 2)
25	30438/2024	04.04.2024	CRLMC-1450/2023	S.K.BHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 5)
26	30439/2024	04.04.2024	WP (C) - 5786/2022	RC MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Seat No - 48)
27	30440/2024	04.04.2024	CRLMC-1465/2023	S.K.BHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 5)
28	30441/2024	04.04.2024	WP (C) - 7085/2024	SC SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No - 19)
29	30442/2024	04.04.2024	WP (C) - 6001/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 5)
30	30443/2024	04.04.2024	CRLMC-4398/2023	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 2)
31	30444/2024	04.04.2024	CRLMC-801/2023	R.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 5)
32	30445/2024	04.04.2024	WP (C) - 7560/2024	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 1)

									No - 4)
3 3	30446 /2024	04.04.2 024	CONTC- 2087/2 024	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S ea t No - 4)
3 4	30447 /2024	04.04.2 024	CRLMC- 348/20 24	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-02		(S ea t No - 4)
3 5	30448 /2024	04.04.2 024	CONTC- 2073/2 024	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S ea t No - 4)
3 6	30449 /2024	04.04.2 024	WP (C) - 22272/ 2017	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
3 7	30450 /2024	04.04.2 024	CONTC- 1883/2 024	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-02		(S ea t No - 11 5)
3 8	30451 /2024	04.04.2 024	CRLMC- 4554/2 023	M.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 5)
3 9	30452 /2024	04.04.2 024	CRLMC- 923/20 24	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-02		(S ea t No - 5)
4 0	30453 /2024	04.04.2 024	WP (C) - 7540/2 024	ABHISEK PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)

4 1	30454 /2024	04.04.2 024	CONTC- 10491/ 2023	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	CONTE MPT	(S ea t No - 2)
4 2	30455 /2024	04.04.2 024	CRLMC- 909/20 24	A.K. MOHANTY	C.O.	COURT NO. 15			(S ea t No - 2)
4 3	30456 /2024	04.04.2 024	WP (C) - 7672/2 024	GOUTAM KUMAR DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
4 4	30457 /2024	04.04.2 024	CONTC- 1864/2 024	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2024-04-02		(S ea t No - 8)
4 5	30458 /2024	04.04.2 024	CRLMC- 161/20 24	P.R. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-01	CRIMI NAL MISC	(S ea t No - 2)
4 6	30459 /2024	04.04.2 024	WP (C) - 7601/2 024	RAMAKANTA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	WRIT BRANC H-2	(S ea t No - 8)
4 7	30460 /2024	04.04.2 024	CRLMC- 161/20 24	S.P. SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-02-01	CRIMI NAL MISC	(S ea t No - 2)
4 8	30461 /2024	04.04.2 024	CONTC- 1940/2 024	BISWAJIT SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-02		(S ea t No - 2)
4 9	30462 /2024	04.04.2 024	CRLMC- 843/20 24	SANDIPANI NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No -

									2)
50	30463/2024	04.04.2024	CONTC-1939/2024	BISWAJIT SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-02		(Seat No - 2)
51	30464/2024	04.04.2024	BLAPL-14348/2023	A K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	BAIL-1	(Seat No - 4)
52	30465/2024	04.04.2024	WP (C) - 7744/2024	T BAG	C.O.	COURT NO. 15	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
53	30466/2024	04.04.2024	WP (C) - 6111/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 31)
54	30467/2024	04.04.2024	CONTC-1938/2024	BISWAJIT SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(Seat No - 31)
55	30468/2024	04.04.2024	CONTC-1937/2024	BISWAJIT SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(Seat No - 31)
56	30469/2024	04.04.2024	WP (C) - 6112/2024	P. BASTIA	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No - 31)
57	30470/2024	04.04.2024	WP (C) - 7613/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -1)	10 8)
5 8	30471 /2024	04.04.2 024	WP (C) - 6118/2 024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 31)
5 9	30472 /2024	04.04.2 024	CRLMC- 896/20 24	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 2)
6 0	30473 /2024	04.04.2 024	WP (C) - 6426/2 024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 37)
6 1	30474 /2024	04.04.2 024	WP (C) - 6067/2 024	H S PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
6 2	30475 /2024	04.04.2 024	CRLMC- 903/20 24	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(S ea t No - 11 3)
6 3	30476 /2024	04.04.2 024	WP (C) - 6492/2 024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 37)
6 4	30477 /2024	04.04.2 024	WP (C) - 5861/2 021	H S PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
6 5	30478 /2024	04.04.2 024	FAO- 472/20 20	B.K.PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	MISC. APPEA L	(S ea t

								SEC.	No - 5)
66	30479/2024	04.04.2024	WP (C) - 6507/2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 48)
67	30480/2024	04.04.2024	CRLMC-900/2024	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 2)
68	30481/2024	04.04.2024	WP (C) - 7504/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
69	30482/2024	04.04.2024	WP (C) - 6594/2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 48)
70	30483/2024	04.04.2024	WP (C) - 41504/2023	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No - 14)
71	30484/2024	04.04.2024	WP (C) - 7504/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
72	30485/2024	04.04.2024	CRLMC-394/2024	B. S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(Seat No - 107)
73	30486/2024	04.04.2024	WP (C) - 6682/2024	S.K. PARIDA	C.O.	COURT NO.	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat

			024			23		H-8	t No - 40)
7 4	30487 /2024	04.04.2 024	WP (C) - 7527/2 024	NANDA KISHORE ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
7 5	30488 /2024	04.04.2 024	WP (C) - 13616/ 2023	P.K.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 44)
7 6	30489 /2024	04.04.2 024	CRLMC- 5507/2 023	SESHADEV BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 1)
7 7	30490 /2024	04.04.2 024	WP (C) - 5758/2 024	JYOTSNARAN I RATH	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	WRIT BRANC H-4	(S ea t No - 17)
7 8	30491 /2024	04.04.2 024	WP (C) - 7609/2 024	TAPAN KU. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
7 9	30492 /2024	04.04.2 024	CRLMC- 5507/2 023	M. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 1)
8 0	30493 /2024	04.04.2 024	WP (C) - 6021/2 024	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 5)
8 1	30494 /2024	04.04.2 024	CMAPL- 41/202	S.C.PANI	C.O.	COURT NO.	Order Dtd. 2024-03-27		(S ea

			4			23			t No - 5)
8 2	30495 /2024	04.04.2 024	WP (C) - 7610/2 024	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
8 3	30496 /2024	04.04.2 024	WP (C) - 6024/2 024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 5)
8 4	30497 /2024	04.04.2 024	CRLMC- 671/20 24	MAHESWAR JATI	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 1)
8 5	30498 /2024	04.04.2 024	WP (C) - 6052/2 024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 5)
8 6	30499 /2024	04.04.2 024	CRLMC- 905/20 24	GYANA RANJAN PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(S ea t No - 5)
8 7	30500 /2024	04.04.2 024	CRLMP- 396/20 24	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANC H-2	(S ea t No - 45)
8 8	30501 /2024	04.04.2 024	WP (C) - 6729/2 024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	WRIT BRANC H-1	(S ea t No - 3)
8 9	30502 /2024	04.04.2 024	WP (C) - 6055/2 024	R.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No -)

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90	30503/2024	04.04.2024	CRLMP-406/2024	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No - 21)
91	30504/2024	04.04.2024	WP (C) - 6079/2024	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 5)
92	30505/2024	04.04.2024	WP (C) - 6110/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No - 31)
93	30506/2024	04.04.2024	WP (C) - 7621/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
94	30507/2024	04.04.2024	CRLMC-871/2024	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 2)
95	30508/2024	04.04.2024	WP (C) - 7730/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
96	30509/2024	04.04.2024	WP (C) - 7729/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
97	30510/2024	04.04.2024	CRLMC-3170/2022	G.S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No -

									3)
98	30511/2024	04.04.2024	CRLMC-3583/2022	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 6)
99	30512/2024	04.04.2024	BLAPL-581/2024	B SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 6)
100	30513/2024	04.04.2024	WP (C) - 7731/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
101	30514/2024	04.04.2024	WP (C) - 13104/2022	RAJENDRA KU. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
102	30516/2024	04.04.2024	BLAPL-1999/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(Seat No - 115)
103	30517/2024	04.04.2024	WP (C) - 5383/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-15	WRIT BRANCH-8	(Seat No - 29)
104	30518/2024	04.04.2024	BLAPL-2028/2024	BB MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-02		(Seat No - 29)
105	30519/2024	04.04.2024	WP (C) - 3587/2020	B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION	(Seat No -

								BENCH -2)	11 3)
1 0 6	30520 /2024	04.04.2 024	WP (C) - 5390/2 024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-15	WRIT BRANC H-8	(S ea t No - 29)
1 0 7	30521 /2024	04.04.2 024	WP (C) - 27132/ 2022	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 0 8	30522 /2024	04.04.2 024	WP (C) - 27132/ 2022	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 0 9	30523 /2024	04.04.2 024	WP (C) - 7537/2 024	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
1 1 0	30524 /2024	04.04.2 024	WP (C) - 7534/2 024	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
1 1 1	30525 /2024	04.04.2 024	WP (C) - 27130/ 2022	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 1 2	30526 /2024	04.04.2 024	WP (C) - 27130/ 2022	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
1 1 3	30527 /2024	04.04.2 024	WP (C) - 7391/2 024	A. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-7	(S ea t No

									-15)
114	30528/2024	04.04.2024	WP (C) - 32058/2022	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
115	30529/2024	04.04.2024	WP (C) - 7390/2024	A. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH H-7	(Seat No - 15)
116	30530/2024	04.04.2024	WP (C) - 7389/2024	AUROBINDA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH H-7	(Seat No - 15)
117	30531/2024	04.04.2024	WP (C) - 15167/2016	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
118	30532/2024	04.04.2024	WP (C) - 7270/2024	DINESH KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
119	30533/2024	04.04.2024	WP (C) - 7505/2024	MANARANJAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH H-1	(Seat No - 4)
120	30534/2024	04.04.2024	CRLMP-403/2024	K.C.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-02	WRIT BRANCH H-5	(Seat No - 21)
122	30535/2024	04.04.2024	WP (C) - 336/20	P.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-05-02	WRIT BRANCH	(Seat No - 15)

1			24			20		H-2	t No - 50)
1 2 2	30536 /2024	04.04.2 024	WP (C) - 22919/ 2022	P.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 25)
1 2 3	30538 /2024	04.04.2 024	WP (C) - 22919/ 2022	B.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 25)
1 2 4	30539 /2024	04.04.2 024	WP (C) - 22413/ 2023	G SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-8	(S ea t No - 56)
1 2 5	30541 /2024	04.04.2 024	WP (C) - 7531/2 024	K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
1 2 6	30542 /2024	04.04.2 024	WP (C) - 6151/2 024	B MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
1 2 7	30543 /2024	04.04.2 024	WP (C) - 7392/2 024	AUROBINDA SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-7	(S ea t No - 15)
1 2 8	30545 /2024	04.04.2 024	WP (C) - 6945/2 024	SUBAS SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-24	WRIT BRANC H-3	(S ea t No - 14)

1 2 9	30546 /2024	04.04.2 024	BLAPL- 917/20 24	D PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03		(S ea t No - 14)
1 3 0	30548 /2024	04.04.2 024	BLAPL- 563/20 24	J KAMILA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03		(S ea t No - 14)
1 3 1	30549 /2024	04.04.2 024	BLAPL- 1126/2 024	D SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-03		(S ea t No - 14)
1 3 2	30550 /2024	04.04.2 024	BLAPL- 1191/2 024	BB ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-03		(S ea t No - 14)
1 3 3	30551 /2024	04.04.2 024	CMP- 276/20 24	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-06-18	WRIT BRANC H-8	(S ea t No - 39)
1 3 4	30552 /2024	04.04.2 024	WP (C) - 7488/2 024	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-8	(S ea t No - 41)
1 3 5	30553 /2024	04.04.2 024	CRLMC- 399/20 24	B.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-02		(S ea t No - 41)
1 3 6	30554 /2024	04.04.2 024	WP (C) - 7653/2 024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No)

									-8)
137	30555/2024	04.04.2024	WP (C) - 7650/2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No - 8)
138	30556/2024	04.04.2024	WP (C) - 6359/2024	P.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No - 33)
139	30558/2024	04.04.2024	ABLAPL - 14315/2023	R. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-07	BAIL-1	(Seat No - 3)
140	30559/2024	04.04.2024	CRLMC-3434/2022	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 5)
141	30560/2024	04.04.2024	CRLMC-3434/2022	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No - 5)
142	30562/2024	04.04.2024	FAO-553/2023	A.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	MISC. APPEAL SEC.	(Seat No - 2)
143	30563/2024	04.04.2024	FAO-553/2023	I.CH. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	MISC. APPEAL SEC.	(Seat No - 2)
144	30564/2024	04.04.2024	WP (C) - 5970/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-6	(Seat No - 54)
1	30565	04.04.2024	WP (C) -	S.R. PANI	C.O.	COURT	Order Dtd. 2024-04-03	WRIT	(S

45	/2024	024	7641/2024			NO. 2 OLD		BRANCH-2	eat No- 8)
146	30566/2024	04.04.2024	WP (C) - 7629/2024	S.R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-2	(S eat No- 8)
147	30568/2024	04.04.2024	WP (C) - 7648/2024	M.R	C.O.	COURT NO. 2 OLD		WRIT BRANCH-2	(S eat No- 8)
148	30570/2024	04.04.2024	WP (C) - 39601/2023	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-6	(S eat No- 26)
149	30571/2024	04.04.2024	WP (C) - 1427/2024	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S eat No- 22)
150	30572/2024	04.04.2024	WP (C) - 32358/2021	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANCH-3	(S eat No- 33)
151	30573/2024	04.04.2024	CMAPL-271/2022	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	M.J.C.	(S eat No- 2)
152	30575/2024	04.04.2024	WP (C) - 32358/2021	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANCH-3	(S eat No- 33)
155	30576/2024	04.04.2024	WP (C) - 23888/	S. DASH	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH	(S ea

3			2023			OLD		H-8	t No - 29)
1 5 4	30577 /2024	04.04.2 024	WP (C) - 5096/2 024	A.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-5	(S ea t No - 22)
1 5 5	30578 /2024	04.04.2 024	WP (C) - 6907/2 024	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-3	(S ea t No - 14)
1 5 6	30579 /2024	04.04.2 024	WP (C) - 5293/2 024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-7	(S ea t No - 44)
1 5 7	30580 /2024	04.04.2 024	WP (C) - 7236/2 024	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 16)
1 5 8	30581 /2024	04.04.2 024	WP (C) - 7513/2 024	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-1	(S ea t No - 4)
1 5 9	30582 /2024	04.04.2 024	WP (C) - 7513/2 024	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-1	(S ea t No - 4)
1 6 0	30583 /2024	04.04.2 024	WP (C) - 7262/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 16)
1	30584	04.04.2	WP (C) -	M.R. SAHOO	C.O.	COURT	Order Dtd. 2024-04-03	WRIT	(S

6 1	/2024	024	7543/2 024			NO. 2 OLD		BRANC H-1	ea t No - 4)
1 6 2	30585 /2024	04.04.2 024	WP (C) - 7622/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
1 6 3	30586 /2024	04.04.2 024	CRLA- 274/20 24	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	CRIMI NAL APPEA L	(S ea t No - 10)
1 6 4	30587 /2024	04.04.2 024	WP (C) - 9906/2 023	P.N. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	WRIT BRANC H-2	(S ea t No - 34)
1 6 5	30588 /2024	04.04.2 024	ABLAPL - 10382/ 2021	B R MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL- 2	(S ea t No - 7)
1 6 6	30589 /2024	04.04.2 024	WP (C) - 9906/2 023	N. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	WRIT BRANC H-2	(S ea t No - 34)
1 6 7	30590 /2024	04.04.2 024	WP (C) - 4359/2 024	UMESH CHANDRA DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
1 6 8	30591 /2024	04.04.2 024	WP (C) - 7485/2 024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-8	(S ea t No - 41)
1	30592	04.04.2	WP (C) -	M.R.	C.O.	COURT	Order Dtd. 2024-04-03	WRIT	(S

69	/2024	024	7039/2024	ROUTRAY		NO. 2 OLD		BRANCH-4	eat No - 19)
170	30593/2024	04.04.2024	WP (C) - 7542/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-1	(S eat No - 4)
171	30594/2024	04.04.2024	CRLA-234/2024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S eat No - 10)
172	30595/2024	04.04.2024	CRLA-238/2024	A. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(S eat No - 10)
173	30596/2024	04.04.2024	CRLA-266/2024	I.CH. SAHU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S eat No - 10)
174	30599/2024	04.04.2024	CRLA-1361/2023	P.L. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(S eat No - 9)
175	30600/2024	04.04.2024	WP (C) - 7526/2024	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH-1	(S eat No - 4)
176	30602/2024	04.04.2024	WP (C) - 7523/2024	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH-1	(S eat No - 4)
177	30603/2024	04.04.2024	WP (C) - 7636/2	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH	(S ea

7			024					H-2	t No - 8)
1 7 8	30605 /2024	04.04.2 024	WP (C) - 7565/2 024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
1 7 9	30606 /2024	04.04.2 024	CRLREV - 484/20 21	PRATAP KU. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMI NAL REVIS ION	(S ea t No - 4)
1 8 0	30607 /2024	04.04.2 024	CRLREV - 419/20 21	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMI NAL REVIS ION	(S ea t No - 4)
1 8 1	30608 /2024	04.04.2 024	CRLA- 559/20 17	M/S.MANOJ KUMAR MOHANTY (2) / S.K.MOHANT Y	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 2)
1 8 2	30609 /2024	04.04.2 024	CRLREV - 419/20 21	PRATAP KU. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	CRIMI NAL REVIS ION	(S ea t No - 4)
1 8 3	30610 /2024	04.04.2 024	CRLA- 101/20 18	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 5)
1 8 4	30611 /2024	04.04.2 024	BLAPL- 1743/2 024	B BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-04-02		(S ea t No - 5)
1 8 5	30613 /2024	04.04.2 024	CRLREV - 562/20 23	ARTATRAN PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	CRIMI NAL REVIS ION	(S ea t No - 5)
1	30614	04.04.2	BLAPL-	RK BARIK	C.O.	COURT	Order Dtd. 2024-04-02	BAIL-	(S

86	/2024	024	2773/2024			NO. 22		2	eat No - 11)
187	30615/2024	04.04.2024	BLAPL-10893/2022	J. KAMILA	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 12)
188	30616/2024	04.04.2024	CRLREV - 562/2023	LOKANATH SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-13	CRIMINAL REVISION	(Seat No - 5)
189	30617/2024	04.04.2024	CRLREV - 33/2024	B.S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL REVISION	(Seat No - 3)
190	30618/2024	04.04.2024	CRLREV - 98/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL REVISION	(Seat No - 3)
191	30619/2024	04.04.2024	BLAPL-2762/2024	D SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-02		(Seat No - 3)
192	30620/2024	04.04.2024	CRLA-131/2024	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No - 10)
193	30621/2024	04.04.2024	BLAPL-2760/2024	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-02		(Seat No - 10)
199	30622/2024	04.04.2024	CRLREV -	RASMITA SWAIN	C.O.	COURT NO.	Order Dtd. 2024-03-13	CRIMINAL	(Seat

4			544/2023			22		REVISION	t No - 5)
195	30623/2024	04.04.2024	CRLA-134/2024	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No - 10)
196	30624/2024	04.04.2024	BLAPL-2755/2024	L ACHARI	C.O.	COURT NO. 22	Order Dtd. 2024-04-02		(Seat No - 10)
197	30625/2024	04.04.2024	WP (C) - 649/2015	S B UDGATA	C.O.	COURT NO. 22	Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No - 14)
198	30626/2024	04.04.2024	CRLA-212/2024	LAMBODOR ACHARI	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No - 10)
199	30627/2024	04.04.2024	BLAPL-2746/2024	SK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-04-02		(Seat No - 10)
200	30628/2024	04.04.2024	WP (C) - 6962/2015	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Seat No - 9)
201	30629/2024	04.04.2024	CRLREV - 10/2024	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMINAL REVISION	(Seat No - 3)
20	30630/2024	04.04.2024	BLAPL-2744/2	D SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-02		(Seat

2			024			22			t No - 3)
2 0 3	30631 /2024	04.04.2 024	WP (C) - 6962/2 015	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-28	WRIT BRANC H-2	(S ea t No - 9)
2 0 4	30632 /2024	04.04.2 024	CRLA- 800/20 23	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)
2 0 5	30633 /2024	04.04.2 024	BLAPL- 2743/2 024	R SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 9)
2 0 6	30634 /2024	04.04.2 024	WP (C) - 6962/2 015	ANANYA ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANC H-2	(S ea t No - 9)
2 0 7	30635 /2024	04.04.2 024	BLAPL- 2736/2 024	PK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 9)
2 0 8	30636 /2024	04.04.2 024	BLAPL- 12444/ 2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 7)
2 0 9	30637 /2024	04.04.2 024	BLAPL- 2734/2 024	D SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 7)
2 1 0	30638 /2024	04.04.2 024	WP (C) - 2673/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANC H-2	(S ea t No - 7)
2	30639	04.04.2	BLAPL-	AK BEHERA	C.O.	COURT	Order Dtd. 2024-04-02	BAIL-	(S

1 1	/2024	024	2633/2 024			NO. 5		2	ea t No - 7)
2 1 2	30640 /2024	04.04.2 024	BLAPL- 7581/2 022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 12)
2 1 3	30641 /2024	04.04.2 024	WP (C) - 2673/2 024	P K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANC H-2	(S ea t No - 7)
2 1 4	30642 /2024	04.04.2 024	BLAPL- 2456/2 024	SK BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 7)
2 1 5	30643 /2024	04.04.2 024	BLAPL- 10670/ 2022	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 11)
2 1 6	30644 /2024	04.04.2 024	WP (C) - 2673/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANC H-2	(S ea t No - 7)
2 1 7	30645 /2024	04.04.2 024	BLAPL- 2456/2 024	DK NAIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 7)
2 1 8	30646 /2024	04.04.2 024	BLAPL- 1652/2 024	MK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-02		(S ea t No - 7)
2 1 9	30647 /2024	04.04.2 024	ABLAPL - 1693/2 024	PN NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL- 2	(S ea t No

									-12)
220	30648/2024	04.04.2024	CRLA-163/2024	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No - 10)
221	30649/2024	04.04.2024	CRLA-640/2019	M.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 6)
222	30650/2024	04.04.2024	CRLA-105/2021	R. SETHI	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
223	30651/2024	04.04.2024	JCRLA-32/2018	D. SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 4)
224	30652/2024	04.04.2024	WP (C) - 22996/2011	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANCH-1	(Seat No - 4)
225	30653/2024	04.04.2024	CRLA-643/2018	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No - 5)
226	30654/2024	04.04.2024	WP (C) - 22996/2011	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANCH-1	(Seat No - 4)
227	30655/2024	04.04.2024	CRLA-766/2018	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
2	30656	04.04.2	WP (C) -	M R	C.O.	COURT	Order Dtd. 2024-03-28	WRIT	(S

28	/2024	024	22996/2011	ROUTRAY		NO. 2		BRANCH-1	eat No - 4)
229	30657/2024	04.04.2024	ABLAPL - 10537/2023	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 7)
230	30658/2024	04.04.2024	ABLAPL - 10541/2023	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-29	BAIL-2	(Seat No - 7)
231	30659/2024	04.04.2024	WP (C) - 12716/2012	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Seat No - 8)
232	30660/2024	04.04.2024	WP (C) - 12716/2012	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Seat No - 8)
233	30661/2024	04.04.2024	WP (C) - 6003/2024	P K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 5)
234	30662/2024	04.04.2024	WP (C) - 6003/2024	P PATRO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 5)
235	30663/2024	04.04.2024	WP (C) - 19416/2023	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-4	(Seat No - 37)
236	30664/2024	04.04.2024	WP (C) - 2339/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Seat No -)

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2 3 7	30665 /2024	04.04.2 024	WP (C) - 15264/ 2016	ISWAR CH SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-4	(S ea t No - 38)
2 3 8	30666 /2024	04.04.2 024	WP (C) - 15264/ 2016	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-4	(S ea t No - 38)
2 3 9	30667 /2024	04.04.2 024	WP (C) - 15264/ 2016	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-4	(S ea t No - 38)
2 4 0	30668 /2024	04.04.2 024	ABLAPL - 13980/ 2021	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	BAIL- 2	(S ea t No - 7)
2 4 1	30669 /2024	04.04.2 024	ABLAPL - 453/20 20	SRINIBASH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-06-20	BAIL- 2	(S ea t No - 10)
2 4 2	30670 /2024	04.04.2 024	RSA- 434/20 16	S MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	SECON D APPEA L	(S ea t No - 5)
2 4 3	30672 /2024	04.04.2 024	CRLMC- 5397/2 023	PRANAMITA BASTIA	C.O.	COURT NO. 7	Order Dtd. 2024-03-20		(S ea t No - 5)
2 4 4	30673 /2024	04.04.2 024	RSA- 13/200 2	R R DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	SECON D APPEA L	(S ea t No -

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2 4 5	30681 /2024	04.04.2 024	BLAPL- 1894/2 024	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-04-02		(S ea t No - 4)
2 4 6	30683 /2024	04.04.2 024	WP (C) - 6786/2 019	P BASTIA	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-5	(S ea t No - 32)
2 4 7	30684 /2024	04.04.2 024	WP (C) - 7558/2 024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
2 4 8	30685 /2024	04.04.2 024	WP (C) - 7342/2 024	ASHOK KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-7	(S ea t No - 15)
2 4 9	30686 /2024	04.04.2 024	WP (C) - 6000/2 024	R CH ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-6	(S ea t No - 54)
2 5 0	30687 /2024	04.04.2 024	CMP- 1498/2 023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-3	(S ea t No - 13)
2 5 1	30688 /2024	04.04.2 024	CMP- 1498/2 023	T BAG	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-3	(S ea t No - 13)
2 5 2	30689 /2024	04.04.2 024	CMP- 330/20 22	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No -)

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253	30690/2024	04.04.2024	CMP-268/2024	S SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-04	WRIT BRANCH-8	(Seat No - 39)
254	30691/2024	04.04.2024	CMP-71/2024	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-6	(Seat No - 54)
255	30692/2024	04.04.2024	CMP-71/2024	R K MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-6	(Seat No - 54)
256	30693/2024	04.04.2024	CRLMC-4995/2023	R K MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No - 1)
257	30695/2024	04.04.2024	ABLAPL - 587/2023	YASHOBANTA DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-19	BAIL-2	(Seat No - 9)
258	30696/2024	04.04.2024	ABLAPL - 15446/2023	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 8)
259	30697/2024	04.04.2024	ABLAPL - 2762/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 12)
260	30698/2024	04.04.2024	ABLAPL - 2760/2024	L. D. SAHOO A	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 12)

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2 6 1	30699 /2024	04.04.2 024	ABLAPL - 2757/2 024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-18		(S ea t No - 12)
2 6 2	30700 /2024	04.04.2 024	ABLAPL - 2755/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 4)
2 6 3	30701 /2024	04.04.2 024	ABLAPL - 2754/2 024	A. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 12)
2 6 4	30702 /2024	04.04.2 024	ABLAPL - 2753/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(S ea t No - 12)
2 6 5	30703 /2024	04.04.2 024	ABLAPL - 2752/2 024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 12)
2 6 6	30704 /2024	04.04.2 024	ABLAPL - 2751/2 024	R. K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 12)
2 6 7	30705 /2024	04.04.2 024	ABLAPL - 2749/2 024	A. KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 12)
2 6 8	30706 /2024	04.04.2 024	ABLAPL - 2747/2 024	K. N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No

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2 6 9	30707 /2024	04.04.2 024	ABLAPL - 2746/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 10)
2 7 0	30708 /2024	04.04.2 024	ABLAPL - 2744/2 024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 10)
2 7 1	30709 /2024	04.04.2 024	ABLAPL - 2743/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 10)
2 7 2	30710 /2024	04.04.2 024	ABLAPL - 2742/2 024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 10)
2 7 3	30711 /2024	04.04.2 024	ABLAPL - 2741/2 024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 2)
2 7 4	30712 /2024	04.04.2 024	ABLAPL - 2716/2 024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 9)
2 7 5	30713 /2024	04.04.2 024	ABLAPL - 2776/2 024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 9)
2 7 6	30714 /2024	04.04.2 024	ABLAPL - 2775/2 024	A. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No

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2 7 7	30715 /2024	04.04.2 024	ABLAPL - 2774/2 024	A. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 3)
2 7 8	30716 /2024	04.04.2 024	ABLAPL - 2773/2 024	BHARAT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 3)
2 7 9	30717 /2024	04.04.2 024	ABLAPL - 2771/2 024	UDAY KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 3)
2 8 0	30719 /2024	04.04.2 024	ABLAPL - 2769/2 024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 3)
2 8 1	30720 /2024	04.04.2 024	ABLAPL - 2768/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 12)
2 8 2	30721 /2024	04.04.2 024	ABLAPL - 2767/2 024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 12)
2 8 3	30722 /2024	04.04.2 024	ABLAPL - 2766/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 12)
2 8 4	30723 /2024	04.04.2 024	ABLAPL - 2764/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 10

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285	30725/2024	04.04.2024	ABLAPL - 2763/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 10)
286	30726/2024	04.04.2024	ABLAPL - 2777/2024	A. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 12)
287	30727/2024	04.04.2024	ABLAPL - 2791/2024	S. K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 12)
288	30728/2024	04.04.2024	ABLAPL - 2788/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 12)
289	30729/2024	04.04.2024	ABLAPL - 2787/2024	DEEPAK KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(Seat No - 1)
290	30730/2024	04.04.2024	ABLAPL - 2786/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 1)
291	30731/2024	04.04.2024	ABLAPL - 2782/2024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 1)
292	30732/2024	04.04.2024	ABLAPL - 2781/2024	K. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 1)

293	30733/2024	04.04.2024	ABLAPL - 2779/2024	A. MALLIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 1)
294	30734/2024	04.04.2024	ABLAPL - 2778/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 1)
295	30735/2024	04.04.2024	ABLAPL - 2794/2024	S. P. MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Seat No - 1)
296	30736/2024	04.04.2024	BLAPL-4592/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2023-10-16	BAIL-2	(Seat No - 7)
297	30737/2024	04.04.2024	TRP (C) - 435/2023	N. C. SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-04-24	M.J.C .	(Seat No - 6)
298	30738/2024	04.04.2024	TRP (C) - 74/2024	NANDA KISHORE ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-04-24	M.J.C .	(Seat No - 6)
299	30739/2024	04.04.2024	WP (C) - 5838/2024	S. C. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No - 32)
300	30740/2024	04.04.2024	WP (C) - 6882/2024	J. MAHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No - 7)
301	30741/2024	04.04.2024	WP (C) - 10677/2023	P. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No - 1)

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3 0 2	30742 /2024	04.04.2 024	ABLAPL - 1139/2 024	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(S ea t No - 3)
3 0 3	30743 /2024	04.04.2 024	WP(C)- 5657/2 024	GAGAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-3	(S ea t No - 12)
3 0 4	30744 /2024	04.04.2 024	ABLAPL - 1135/2 024	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	BAIL- 1	(S ea t No - 3)
3 0 5	30745 /2024	04.04.2 024	ABLAPL - 12127/ 2023	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-10-19	BAIL- 2	(S ea t No - 10)
3 0 6	30746 /2024	04.04.2 024	BLAPL- 3470/2 023	RITA SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 1)
3 0 7	30748 /2024	04.04.2 024	BLAPL- 8187/2 023	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 6)
3 0 8	30749 /2024	04.04.2 024	BLAPL- 8280/2 023	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 11)
3 0 9	30750 /2024	04.04.2 024	BLAPL- 9422/2 023	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 5)

310	30751/2024	04.04.2024	BLAPL-2795/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(Seat No - 5)
311	30752/2024	04.04.2024	BLAPL-13960/2023	SESHADEV BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 10)
312	30753/2024	04.04.2024	WPC (OA) - 3315/2018	I PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	OA Branch	(Seat No - 1)
313	30754/2024	04.04.2024	BLAPL-6220/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 12)
314	30755/2024	04.04.2024	WP (C) - 7510/2024	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
315	30756/2024	04.04.2024	WP (C) - 3278/2024	P C DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
316	30757/2024	04.04.2024	BLAPL-8281/2023	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 11)
317	30758/2024	04.04.2024	WP (C) - 7507/2024	MANARANJAN NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
31	30759/2024	04.04.2024	WP (C) - 4479/2	S K NAYAK	C.O.	COURT NO.	Order Dtd. 2024-04-03	WRIT BRANC	(S ea

8			024			11		H-6	t No - 25)
3 1 9	30760 /2024	04.04.2 024	BLAPL- 8738/2 023	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL- 1	(S ea t No - 3)
3 2 0	30761 /2024	04.04.2 024	CONTC- 2143/2 024	BISHNU CHARAN PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(S ea t No - 3)
3 2 1	30763 /2024	04.04.2 024	WPC (OA PPC) - 308/20 17	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	OA Branc h	(S ea t No - 1)
3 2 2	30764 /2024	04.04.2 024	WPC (OA C) - 1567/2 017	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	OA Branc h	(S ea t No - 1)
3 2 3	30767 /2024	04.04.2 024	WP (C) - 27767/ 2021	T BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
3 2 4	30769 /2024	04.04.2 024	WP (C) - 3214/2 020	AMIYA KU.SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-02	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 2 5	30772 /2024	04.04.2 024	WP (C) - 7494/2 024	KIRTAN DANG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
3 2 6	30773 /2024	04.04.2 024	WP (C) - 23821/ 2022	S.K. SAMIM	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-04-03	WRIT BRANC H	(S ea t

						COURT		(DIVISION BENCH -1)	No - 105)
327	30775/2024	04.04.2024	WP (C) - 23576/2017	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
328	30776/2024	04.04.2024	ABLAPL - 2557/2024	GANESWAR JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-02		(Seat No - 108)
329	30777/2024	04.04.2024	ABLAPL - 1469/2024	GANESH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-02		(Seat No - 108)
330	30778/2024	04.04.2024	WP (C) - 23877/2022	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
331	30779/2024	04.04.2024	WP (C) - 23876/2022	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
332	30780/2024	04.04.2024	WP (C) - 23877/2022	S K SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
333	30781/2024	04.04.2024	ABLAPL - 876/2024	DIBAKAR SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-02		(Seat No - 105)

3 3 4	30782 /2024	04.04.2 024	WP (C) - 23876/ 2022	S K SAMIM	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 3 5	30783 /2024	04.04.2 024	BLAPL- 828/20 24	PRASANTA KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-02		(S ea t No - 10 5)
3 3 6	30784 /2024	04.04.2 024	ABLAPL - 2559/2 024	GANESWAR JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 6)
3 3 7	30785 /2024	04.04.2 024	WP (C) - 23824/ 2022	S K SAMIM	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 3 8	30787 /2024	04.04.2 024	WP (C) - 23822/ 2022	S K SAMIM	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 3 9	30789 /2024	04.04.2 024	BLAPL- 563/20 24	P K PAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-03		(S ea t No - 10 5)
3 4 0	30792 /2024	04.04.2 024	WP (C) - 7628/2 024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 4 1	30793 /2024	04.04.2 024	WP (C) - 7611/2 024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH -1)	10 8)
3 4 2	30794 /2024	04.04.2 024	WP (C) - 7612/2 024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 4 3	30795 /2024	04.04.2 024	CRLMC- 3579/2 022	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	CRIMI NAL MISC	(S ea t No - 6)
3 4 4	30796 /2024	04.04.2 024	ABLAPL - 2703/2 024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-02		(S ea t No - 6)
3 4 5	30797 /2024	04.04.2 024	CRLMA- 33/202 4	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 5)
3 4 6	30798 /2024	04.04.2 024	CMP- 199/20 24	R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	WRIT BRANC H-7	(S ea t No - 15)
3 4 7	30799 /2024	04.04.2 024	ABLAPL - 2715/2 024	B BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-02		(S ea t No - 15)
3 4 8	30801 /2024	04.04.2 024	CRLMA- 372/20 23	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 1	(S ea t No - 3)
3 4 9	30802 /2024	04.04.2 024	ABLAPL - 2711/2 024	SS PASAYAT	C.O.	COURT NO. 11	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 10)

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350	30805/2024	04.04.2024	ABLAPL - 2708/2024	SK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 10)
351	30807/2024	04.04.2024	CRLMA-94/2022	G.B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 2)
352	30809/2024	04.04.2024	ABLAPL - 2700/2024	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 2)
353	30810/2024	04.04.2024	CRLMA-95/2022	G.B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-1	(Seat No - 2)
354	30811/2024	04.04.2024	ABLAPL - 1755/2024	MRUTYUNJAY A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No - 2)
355	30812/2024	04.04.2024	ABLAPL - 2702/2024	B LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 8)
356	30813/2024	04.04.2024	WP (C) - 7605/2024	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
357	30814/2024	04.04.2024	ABLAPL - 1746/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Seat No - 10)
3	30815	04.04.2024	ABLAPL	BIJAYA	C.O.	COURT	Order Dtd. 2024-04-02		(S

58	/2024	024	- 744/2024	KUMAR BEHERA (1)		NO. 2			ea t No - 10)
359	30816 /2024	04.04.2 024	WP (C) - 7602/2 024	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
360	30817 /2024	04.04.2 024	ABLAPL - 705/20 24	BRAJA KISHOR PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(S ea t No - 10 8)
361	30818 /2024	04.04.2 024	WP (C) - 7603/2 024	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
362	30819 /2024	04.04.2 024	WP (C) - 5124/2 024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 36)
363	30820 /2024	04.04.2 024	ABLAPL - 2704/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 9)
364	30821 /2024	04.04.2 024	WP (C) - 5124/2 024	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 36)
365	30822 /2024	04.04.2 024	ABLAPL - 2701/2 024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02		(S ea t No - 36)

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3 6 6	30823 /2024	04.04.2 024	WP (C) - 7604/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
3 6 7	30825 /2024	04.04.2 024	WP (C) - 7573/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
3 6 8	30826 /2024	04.04.2 024	WP (C) - 7571/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
3 6 9	30827 /2024	04.04.2 024	ABLAPL - 2611/2 024	J R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	BAIL- 1	(S ea t No - 4)
3 7 0	30830 /2024	04.04.2 024	ABLAPL - 2607/2 024	SUBHALAXMI BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27		(S ea t No - 4)
3 7 1	30831 /2024	04.04.2 024	WP (C) - 7569/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
3 7 2	30832 /2024	04.04.2 024	ABLAPL - 1937/2 024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02		(S ea t No - 10 7)
3 7 3	30834 /2024	04.04.2 024	WP (C) - 7619/2 024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH -1)	10 8)
3 7 4	30835 /2024	04.04.2 024	WP (C) - 26844/ 2020	K P BEHERA	C.O.	COURT NO. 24	Order Dtd. 2024-04-02	WRIT BRANC H-1	(S ea t No - 30)
3 7 5	30836 /2024	04.04.2 024	WP (C) - 7179/2 024	M.R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	WRIT BRANC H-5	(S ea t No - 23)
3 7 6	30838 /2024	04.04.2 024	WP (C) - 26844/ 2020	P C DAS	C.O.	COURT NO. 24	Order Dtd. 2024-04-02	WRIT BRANC H-1	(S ea t No - 30)
3 7 7	30839 /2024	04.04.2 024	WP (C) - 7551/2 024	M.R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
3 7 8	30841 /2024	04.04.2 024	WP (C) - 7475/2 024	D.K. NAIK	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	WRIT BRANC H-8	(S ea t No - 41)
3 7 9	30842 /2024	04.04.2 024	CONTC- 9904/2 023	A K MISHRA	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	CONTE MPT	(S ea t No - 5)
3 8 0	30844 /2024	04.04.2 024	WP (C) - 7478/2 024	D.K. NAIK	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	WRIT BRANC H-8	(S ea t No - 41)
3 8 1	30845 /2024	04.04.2 024	WP (C) - 7751/2 024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No

									- 13)
3 8 2	30846 /2024	04.04.2 024	WP (C) - 17970/ 2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
3 8 3	30848 /2024	04.04.2 024	WP (C) - 7755/2 024	K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANC H-3	(S ea t No - 13)
3 8 4	30849 /2024	04.04.2 024	WP (C) - 41593/ 2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANC H-3	(S ea t No - 14)
3 8 5	30851 /2024	04.04.2 024	WP (C) - 17970/ 2023	H B JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
3 8 6	30853 /2024	04.04.2 024	WP (C) - 41596/ 2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANC H-3	(S ea t No - 14)
3 8 7	30854 /2024	04.04.2 024	WP (C) - 19416/ 2023	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-4	(S ea t No - 37)
3 8 8	30855 /2024	04.04.2 024	WP (C) - 7649/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
3 8	30857 /2024	04.04.2 024	WP (C) - 7656/2	B.D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANC	(S ea

9			024			OLD		H-2	t No - 8)
3 9 0	30858 /2024	04.04.2 024	WP (C) - 7497/2 024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-8	(S ea t No - 41)
3 9 1	30859 /2024	04.04.2 024	WP (C) - 7525/2 024	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
3 9 2	30860 /2024	04.04.2 024	WP (C) - 7658/2 024	J.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
3 9 3	30861 /2024	04.04.2 024	WP (C) - 7668/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
3 9 4	30862 /2024	04.04.2 024	WP (C) - 7674/2 024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANC H-2	(S ea t No - 8)
3 9 5	30863 /2024	04.04.2 024	WP (C) - 4869/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 11)
3 9 6	30865 /2024	04.04.2 024	WP (C) - 5119/2 024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANC H-6	(S ea t No - 36)
3 9 7	30869 /2024	04.04.2 024	WP (C) - 7580/2 024	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANC H-1	(S ea t No

									-4)
398	30871/2024	04.04.2024	WP (C) - 7685/2024	K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No - 8)
399	30873/2024	04.04.2024	FAO-321/2023	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	MISC. APPEAL SEC.	(Seat No - 9)
400	30875/2024	04.04.2024	FAO-321/2023	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	MISC. APPEAL SEC.	(Seat No - 9)
401	30877/2024	04.04.2024	WP (C) - 40012/2023	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH-3	(Seat No - 12)
402	30879/2024	04.04.2024	WP (C) - 39997/2023	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH-2	(Seat No - 7)
403	30880/2024	04.04.2024	WP (C) - 6475/2024	P.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-4	(Seat No - 37)
404	30882/2024	04.04.2024	FAO-148/2019	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	MISC. APPEAL SEC.	(Seat No - 2)
405	30884/2024	04.04.2024	WP (C) - 7568/2024	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
4	30886	04.04.2024	WP (C) -	R.R.DAS	C.O.	COURT	Order Dtd. 2024-04-03	WRIT	(S

06	/2024	024	6368/2024			NO. 22		BRANCH-3	eat No - 33)
407	30887/2024	04.04.2024	WP (C) - 6386/2024	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-03	WRIT BRANCH-3	(Seat No - 33)
408	30889/2024	04.04.2024	WP (C) - 6389/2024	BIBHUDANAN DA MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH-3	(Seat No - 33)
409	30890/2024	04.04.2024	WP (C) - 6392/2024	BIBHUDANAN DA MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH-3	(Seat No - 33)
410	30891/2024	04.04.2024	WP (C) - 6478/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-4	(Seat No - 37)
411	30892/2024	04.04.2024	WP (C) - 6710/2024	N. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 3)
412	30893/2024	04.04.2024	WP (C) - 6728/2024	N. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 3)
413	30894/2024	04.04.2024	WP (C) - 7171/2024	H.K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No - 23)

4 1 4	30897 /2024	04.04.2 024	WP (C) - 6169/2 024	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 1 5	30898 /2024	04.04.2 024	WP (C) - 6170/2 024	A.K. ROUL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 1 6	30899 /2024	04.04.2 024	WP (C) - 6174/2 024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 1 7	30900 /2024	04.04.2 024	WP (C) - 6186/2 024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 1 8	30901 /2024	04.04.2 024	WP (C) - 6191/2 024	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 1 9	30902 /2024	04.04.2 024	WP (C) - 6194/2 024	NETRANANDA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 2 0	30903 /2024	04.04.2 024	WP (C) - 1690/2 024	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-05-13	WRIT BRANC H-7	(S ea t No - 5)
4 2 1	30904 /2024	04.04.2 024	WP (C) - 6113/2 024	A.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No -

									31)
4 2 2	30905 /2024	04.04.2 024	WP (C) - 6145/2 024	R. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 2 3	30906 /2024	04.04.2 024	WP (C) - 6148/2 024	R. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 31)
4 2 4	30907 /2024	04.04.2 024	WP (C) - 39820/ 2023	AMIT PRASAD BOSE	C.O.	COURT NO. 23	Order Dtd. 2024-07-22	WRIT BRANC H-1	(S ea t No - 49)
4 2 5	30908 /2024	04.04.2 024	WP (C) - 9091/2 018	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANC H-5	(S ea t No - 32)
4 2 6	30909 /2024	04.04.2 024	ARBA- 17/202 3	SURESH CHANDRA DASH	C.O.	COURT NO. 7	Order Dtd. 2023-12-20		(S ea t No - 32)
4 2 7	30910 /2024	04.04.2 024	WP (C) - 7453/2 024	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
4 2 8	30911 /2024	04.04.2 024	WP (C) - 41822/ 2023	R.CH. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
4 2	30913 /2024	04.04.2 024	ABLAPL -	R.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	BAIL- 2	(S ea

9			10337/ 2021						t No - 7)
4 3 0	30916 /2024	04.04.2 024	ABLAPL - 12612/ 2019	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2021-08-25	BAIL- 2	(S ea t No - 17)
4 3 1	30917 /2024	04.04.2 024	WP (C) - 41822/ 2023	P. K. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-04-03	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
4 3 2	30918 /2024	04.04.2 024	WP (C) - 19910/ 2017	P. N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 25)
4 3 3	30919 /2024	04.04.2 024	WP (C) - 19910/ 2017	NIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANC H-6	(S ea t No - 25)
4 3 4	30920 /2024	04.04.2 024	WP (C) - 6481/2 024	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANC H-4	(S ea t No - 37)
4 3 5	30921 /2024	04.04.2 024	MACA- 817/20 19	S. R. OJHA	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	MISC. APPEA L SEC.	(S ea t No - 7)
4 3 6	30934 /2024	04.04.2 024	MATA- 99/202 2	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-18	FIRST APPEA L	(S ea t No - 5)
4 3	30942 /2024	04.04.2 024	MATA- 36/202	P K PAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	FIRST APPEA	(S ea

7			0					L	t No - 1)
4 3 8	30944 /2024	04.04.2 024	MATA- 70/202 0	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	FIRST APPEA L	(S ea t No - 1)
4 3 9	30948 /2024	04.04.2 024	CONTC- 2002/2 023	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	CONTE MPT	(S ea t No - 2)
4 4 0	30949 /2024	04.04.2 024	WP (C) - 4729/2 024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 4 1	30952 /2024	04.04.2 024	BLAPL- 2806/2 024	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	BAIL- 1	(S ea t No - 1)
4 4 2	30953 /2024	04.04.2 024	CRLA- 101/20 18	D.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-02	CRIMI NAL APPEA L	(S ea t No - 5)
4 4 3	30415 /2024	04.04.2 024	BLAPL- 1973/2 024	BIDYADHAR PANDA	GENE RAL		Order Dtd. 2024-04-02		(S ea t No - 5)
4 4 4	30416 /2024	04.04.2 024	ABLAPL - 2719/2 024	ALOK KUMAR DAS	GENE RAL		Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 9)
4 4 5	30434 /2024	04.04.2 024	SA- 67/199 3	L JENA	GENE RAL		Order Dtd. 2024-04-03	SECON D APPEA L	(S ea t No - 7)
4	30537	04.04.2	WP (C) -	MANAS PATI	GENE		Order Dtd. 2024-04-02	WRIT	(S

4 6	/2024	024	7310/2 024		RAL			BRANC H-7	ea t No - 15)
4 4 7	30540 /2024	04.04.2 024	WP (C) - 7160/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-02	WRIT BRANC H-5	(S ea t No - 23)
4 4 8	30544 /2024	04.04.2 024	WA- 1240/2 023	HIMANSHU BHUSAN DASH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEA L	(S ea t No - 5)
4 4 9	30547 /2024	04.04.2 024	WP (C) - 7516/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
4 5 0	30557 /2024	04.04.2 024	TRP (C) - 67/202 4	DEBA KUMAR RATH	GENE RAL		Order Dtd. 2024-03-28	M.J.C .	(S ea t No - 6)
4 5 1	30561 /2024	04.04.2 024	WA- 1207/2 023	HIMANSHU BHUSHAN DASH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEA L	(S ea t No - 5)
4 5 2	30567 /2024	04.04.2 024	ABLAPL - 2710/2 024	SUDAM MISHRA	GENE RAL		Order Dtd. 2024-04-02		(S ea t No - 5)
4 5 3	30569 /2024	04.04.2 024	WP (C) - 7585/2 024	G.C. JENA	GENE RAL		Order Dtd. 2024-04-03	WRIT BRANC H-1	(S ea t No - 4)
4 5 4	30574 /2024	04.04.2 024	WA- 1244/2 023	HIMANSHU BHUSHAN DASH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEA L	(S ea t No

									-5)
455	30597/2024	04.04.2024	WA-1240/2023	HIMANSHU BHUSHAN DASH	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No - 5)
456	30598/2024	04.04.2024	WP(C)-7517/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
457	30601/2024	04.04.2024	WP(C)-7522/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
458	30604/2024	04.04.2024	WP(C)-7524/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No - 4)
459	30612/2024	04.04.2024	OJC-2421/1990	RAJKUMAR.S ATAPATHY	GENERAL		Entire Document		(Seat No - 4)
460	30671/2024	04.04.2024	CRLREV-814/2017	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-04-03	CRIMINAL REVISION	(Seat No - 2)
461	30674/2024	04.04.2024	CONTC-1946/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02		(Seat No - 2)
462	30675/2024	04.04.2024	WP(C)-7382/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 15)
466	30676/2024	04.04.2024	WP(C)-6912/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH	(Seat No - 15)

3			024					H-3	t No - 14)
4 6 4	30677 /2024	04.04.2 024	WP (C) - 6915/2 024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-04-02	WRIT BRANC H-3	(S ea t No - 14)
4 6 5	30682 /2024	04.04.2 024	WPC (OA) - 1468/2 017	MANAS RANJAN PATRA	GENE RAL		Order Dtd. 2024-04-03	OA Branc h	(S ea t No - 1)
4 6 6	30694 /2024	04.04.2 024	WA- 1470/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-13	WRIT APPEA L	(S ea t No - 1)
4 6 7	30718 /2024	04.04.2 024	BLAPL- 8448/2 020	BAISHNAB CHARAN PATRA	GENE RAL		Order Dtd. 2020-12-11	BAIL- 1	(S ea t No - 1)
4 6 8	30786 /2024	04.04.2 024	WP (C) - 6466/2 024	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-03-21	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
4 6 9	30788 /2024	04.04.2 024	WP (C) - 6470/2 024	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-03-21	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
4 7 0	30791 /2024	04.04.2 024	MATA- 6/2023	ANITA DASH	GENE RAL		Order Dtd. 2024-02-16	FIRST APPEA L	(S ea t No - 4)
4 7 1	30800 /2024	04.04.2 024	CONTC- 1165/2 024	PRAVASH CHANDRA MAHAPATRA	GENE RAL		Order Dtd. 2024-04-03		(S ea t

									No-4)
472	30803/2024	04.04.2024	CONTC-1807/2024	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-04-04		(Seat No-4)
473	30804/2024	04.04.2024	WP(C)-7696/2024	RASMITA ROUTRAY	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-2	(Seat No-8)
474	30806/2024	04.04.2024	WP(C)-7716/2024	RASMITA ROUTRAY	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-13)
475	30808/2024	04.04.2024	CRLREV-608/2023	ARUN KUMAR MOHAKUR	GENERAL		Order Dtd. 2024-04-03	CRIMINAL REVISION	(Seat No-2)
476	30515/2024	04.04.2024	BLAPL-2026/2024	T.R. DAS	GENERAL		Order Dtd. 2024-04-02	BAIL-2	(Seat No-9)
477	30678/2024	04.04.2024	WP(C)-33740/2022	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-11-10	WRIT BRANCH-5	(Seat No-21)
478	30679/2024	04.04.2024	WP(C)-27504/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH-8	(Seat No-43)
479	30680/2024	04.04.2024	WP(C)-27490/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH-7	(Seat No-

									18)
480	30724/2024	04.04.2024	CRLA-24/2023	D SWAIN	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
481	30747/2024	04.04.2024	RSA-176/2021	AMRESH MOHANTY	GENERAL		Order Dtd. 2024-03-12	SECOND APPEAL	(Seat No - 6)
482	30762/2024	04.04.2024	MATA-272/2023	N K SATAPATHY	GENERAL			FIRST APPEAL	(Seat No - 4)
483	30765/2024	04.04.2024	WP (C) - 18647/2014	A.MALLICK	GENERAL		Order Dtd. 2023-01-02	Plaint, WRIT BRANCH-1	(Seat No - 1)
484	30766/2024	04.04.2024	WP (C) - 4033/2017	A.MALLICK	GENERAL		Order Dtd. 2017-03-20	WRIT BRANCH-7	(Seat No - 18)
485	30768/2024	04.04.2024	WP (C) - 20033/2023	P.K.MISHRA	GENERAL		Order Dtd. 2023-07-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
486	30770/2024	04.04.2024	CONTC-659/2024	P.K.MISHRA	GENERAL		Order Dtd. 2024-03-07	CONTE MPT	(Seat No - 3)
487	30771/2024	04.04.2024	WP (C) - 41845/2023	P.K.MISHRA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No - 24)

4 8 8	30774 /2024	04.04.2 024	WP (C) - 21192/ 2022	S.K. SAMIM	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
4 8 9	30790 /2024	04.04.2 024	ABLAPL - 8621/2 020	DILLIP SAMAL	GENE RAL		Entire Order	BAIL- 2	(S ea t No - 10)
4 9 0	30824 /2024	04.04.2 024	WP (C) - 20713/ 2017	P K MISHRA	GENE RAL		Order Dtd. 2024-02-12	WRIT BRANC H-4	(S ea t No - 19)
4 9 1	30828 /2024	04.04.2 024	WP (C) - 20282/ 2009	M R BARIK	GENE RAL		Order Dtd. 2024-03-19	WRIT BRANC H-4	(S ea t No - 37)
4 9 2	30829 /2024	04.04.2 024	CRLA- 391/20 14	M R BARIK	GENE RAL		Entire Order	CRIMI NAL APPEA L	(S ea t No - 1)
4 9 3	30833 /2024	04.04.2 024	CONTC- 1300/2 024	N PODDAR	GENE RAL		Order Dtd. 2024-03-28		(S ea t No - 1)
4 9 4	30837 /2024	04.04.2 024	WP (C) - 20592/ 2012	R C MUDULI	GENE RAL		Order Dtd. 2015-11-03		(S ea t No - 1)
4 9 5	30840 /2024	04.04.2 024	WP (C) - 12477/ 2022	A SUNDRAY	GENE RAL		Order Dtd. 2022-05-18	WRIT BRANC H-8	(S ea t No - 42)

4 9 6	30843 /2024	04.04.2 024	CRLA- 146/20 14	M R BARIK	GENE RAL		Entire Order	CRIMI NAL APPEA L	(S ea t No - 1)
4 9 7	30847 /2024	04.04.2 024	CONTC- 1581/2 024	M R BARIK	GENE RAL		Order Dtd. 2024-03-14		(S ea t No - 1)
4 9 8	30850 /2024	04.04.2 024	CRLMC- 467/20 24	M R BARIK	GENE RAL		Order Dtd. 2024-03-20	CRIMI NAL MISC	(S ea t No - 7)
4 9 9	30852 /2024	04.04.2 024	FAO- 240/20 11	B SWAIN	GENE RAL		Order Dtd. 2014-01-08	MISC. APPEA L SEC.	(S ea t No - 8)
5 0 0	30856 /2024	04.04.2 024	OJC- 3417/1 996	B SWAIN	GENE RAL		Entire Order		(S ea t No - 8)
5 0 1	30864 /2024	04.04.2 024	SA- 153/19 91	P K MISHRA	GENE RAL			SECON D APPEA L	(S ea t No - 4)
5 0 2	30866 /2024	04.04.2 024	BLAPL- 103/20 24	P K MOHANTY	GENE RAL		Order Dtd. 2024-02-08	BAIL- 1	(S ea t No - 6)
5 0 3	30867 /2024	04.04.2 024	BLAPL- 13103/ 2023	P K MISHRA	GENE RAL		Order Dtd. 2024-03-27	BAIL- 1	(S ea t No - 4)
5 0 4	30868 /2024	04.04.2 024	WP (C) - 6251/2 024	A PARIDA	GENE RAL		Order Dtd. 2024-03- 27Petition,Misc.case,	WRIT BRANC H (DIVI SION	(S ea t No -)

								BENCH-2)	116)
505	30870/2024	04.04.2024	FAO-211/2021	A K PANDA	GENERAL		Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Seat No - 2)
506	30872/2024	04.04.2024	WP(C)-16720/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-07-13	WRIT BRANCH-6	(Seat No - 24)
507	30874/2024	04.04.2024	FAO-422/2019	A K PANDA	GENERAL		Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Seat No - 2)
508	30876/2024	04.04.2024	MACA-426/2011	M K PANI	GENERAL		Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No - 7)
509	30878/2024	04.04.2024	OJC-4657/1994	M K PANI	GENERAL		Order Dtd. 2014-08-27		(Seat No - 7)
510	30881/2024	04.04.2024	CMP-1609/2018	K K MOHANTY	GENERAL		Order Dtd. 2024-03-28 Petition, Annexure, Final Order,	WRIT BRANCH-3	(Seat No - 11)
511	30883/2024	04.04.2024	WP(C)-22496/2015	M K MOHANTY	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-7	(Seat No - 15)
512	30885/2024	04.04.2024	OJC-17404/1997	N C SINHA	GENERAL		Order Dtd. 2007-10-31 Petition, Annexure, Misc. case, Entire Brief,		(Seat No - 15)

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5 1 3	30888 /2024	04.04.2 024	WP (C) - 13744/ 2023	B S SWAIN	GENE RAL		Order Dtd. 2023-05-18	WRIT BRANC H-8	(S ea t No - 43)
5 1 4	30895 /2024	04.04.2 024	WP (C) - 23886/ 2019	B S SWAIN	GENE RAL		Order Dtd. 2019-12-05	WRIT BRANC H-3	(S ea t No - 11)
5 1 5	30896 /2024	04.04.2 024	WP (C) - 18690/ 2015	P C DAS	GENE RAL		Order Dtd. 2023-11-28	WRIT BRANC H-7	(S ea t No - 10)
5 1 6	30912 /2024	04.04.2 024	WP (C) - 19873/ 2023	T BAG	GENE RAL		Order Dtd. 2024-03-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
5 1 7	30914 /2024	04.04.2 024	WP (C) - 3900/2 023	SIMANCHAL NEMALPURI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-7	(S ea t No - 15)
5 1 8	30915 /2024	04.04.2 024	WP (C) - 19919/ 2023	T BAG	GENE RAL		Order Dtd. 2024-03-27	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
5 1 9	30922 /2024	04.04.2 024	WP (C) - 4991/2 008	S C DAS	GENE RAL		Order Dtd. 2021-04-05	WRIT BRANC H-1	(S ea t No - 4)
5 2 0	30923 /2024	04.04.2 024	OJC- 12730/ 1999	S C DAS	GENE RAL		Order Dtd. 2001-10-10		(S ea t No

									-4)
521	30924/2024	04.04.2024	WP(C)-19477/2014	S C DAS	GENERAL		Order Dtd. 2018-04-11		(Seat No - 4)
522	30925/2024	04.04.2024	WP(C)-24616/2023	M BEHERA	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH-1	(Seat No - 2)
523	30926/2024	04.04.2024	CRLMC-3768/2023	J PARIDA	GENERAL		Order Dtd. 2023-11-17	CRIMINAL MISC	Petition, Annexure, (Seat No - 4)
524	30927/2024	04.04.2024	CRLMC-5560/2023	P K PATRA	GENERAL		Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 1)
525	30928/2024	04.04.2024	CONTC (CPC)-227/2017	JYOTI PRAKASH KAR	GENERAL		Petition Annexure,		(Seat No - 1)
526	30929/2024	04.04.2024	CMP-1558/2023	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH-4	(Seat No - 19)
527	30930/2024	04.04.2024	CMAPL-395/2023	JYOTI PRAKASH KAR	GENERAL		Entire Order	M.J.C .	(Seat No - 4)
528	30931/2024	04.04.2024	WP(C)-24351/2022	B K PATI	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
5	30932	04.04.2	FAO-	R DEVI	GENE		Order Dtd. 2011-01-17	MISC.	(S

29	/2024	024	314/2010		RAL			APPEAL SEC.	eat No - 5)
530	30933/2024	04.04.2024	WP (C) - 15889/2023	SARADA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-2	(Seat No - 8)
531	30935/2024	04.04.2024	WP (C) - 15889/2023	SARADA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-2	(Seat No - 8)
532	30936/2024	04.04.2024	WP (C) - 15889/2023	SARADA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-2	(Seat No - 8)
533	30937/2024	04.04.2024	CMP- 828/2022	SARADA	GENERAL		Order Dtd. 2022-09-26	WRIT BRANCH-7	(Seat No - 15)
534	30938/2024	04.04.2024	CMP- 828/2022	SARADA	GENERAL		Order Dtd. 2022-09-26	WRIT BRANCH-7	(Seat No - 15)
535	30939/2024	04.04.2024	CMP- 828/2022	SARADA	GENERAL		Order Dtd. 2022-09-26	WRIT BRANCH-7	(Seat No - 15)
536	30940/2024	04.04.2024	CONTC- 6491/2023	L D SAHOO	GENERAL		Order Dtd. 2024-03-20	CONTE MPT	(Seat No - 5)
537	30941/2024	04.04.2024	MATA- 162/2022	B S SWAIN	GENERAL		Order Dtd. 2023-10-11	FIRST APPEAL	(Seat

									No-1)
538	30943/2024	04.04.2024	WP (C) - 5363/2002	P K DASH	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-1	(Seat No-2)
539	30945/2024	04.04.2024	CRLMC-1982/2022	N R BEHERA	GENERAL		Order Dtd. 2023-06-30 Petition, Annexure, Entire Order,	CRIMINAL MISC	(Seat No-4)
540	30946/2024	04.04.2024	RSA-485/2015	G R PATRA	GENERAL		Order Dtd. 2023-02-15	SECOND APPEAL	(Seat No-1)
541	30947/2024	04.04.2024	WP (C) - 1141/2017	G ROUT	GENERAL		Order Dtd. 2024-02-13 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
542	30950/2024	04.04.2024	ABLAPL - 1540/2024	D P RATH	GENERAL		Order Dtd. 2024-03-21	BAIL-2	(Seat No-11)
543	30951/2024	04.04.2024	ABLAPL - 1780/2024	D RATH	GENERAL		Order Dtd. 2024-03-21		(Seat No-11)

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